

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 957/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: M/s. Shape Project Pvt. Ltd.
Vs
M/s. Tuf Metallurgical Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e) & 434

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PUNEET SINGH BINDRA,	ADVOCATE	PETITIONER	<i>[Signature]</i>

ORDER

Learned Counsel for the Petitioner states that he has instructions to
withdraw the Petition. We order accordingly.

SD/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

SD/-
(DÉEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi